

**THE GAUHATI HIGH COURT AT GUWAHATI**  
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

**No.HC.VII-28/2003(Pt.)/5722/A**

From :- Smti Jayashree Bora,  
Joint Registrar (Vigilance),  
Gauhati High Court,  
Guwahati.

To, Shri Sanjay Hazarika,  
District and Sessions Judge,  
South Salmara Mankachar.

Dated Guwahati the 16 July, 2024.

Sub: **Casual leave.**

Ref:- Your letter No. DJ.SSM-I.3/Esstt/2021-2024/994/E, dtd. 19.06.2024.

Sir,

With reference to the above, I am directed to inform you that your prayer for **restricted holiday on 20.06.2024 and casual leave on 21.06.2024, along with station leave permission, from the evening of 19.06.2024 till the morning of 24.06.2024**, has been granted. The next senior most Judicial Officer available at the station shall remain in charge of your Court and Office in your absence.

Yours faithfully,

*Sdf*

**JT. REGISTRAR (VIGILANCE)**

**Memo No..HC.VII-28/2003(Pt.)/5723/A, dated** , 16-07-24

Copy to :

- ✓1. The Project Manager, Gauhati High Court.

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**JT. REGISTRAR (VIGILANCE)**  
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